

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

**EP-20(ND) 2017 In
CP 124(ND) 2016**

**PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017**

NAME OF THE COMPANY: Sh. Jayawant Waman Pandharipande Vs.
Unitech Ltd.

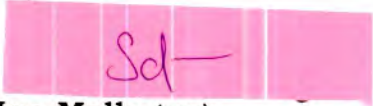
SECTION OF THE COMPANIES ACT: 424

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|--------------------------|--------------------|-----------------------|------------------|
| | For the Petitioner (s) : | None | | |
| | For the Respondent(s): | None | | |

ORDER

Present : None

To come up for hearing on 1st September, 2017.


**(Ina Malhotra)
Member (J)**